


NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD  
UNDER SECTION : 66

S.No. Name (in Capital) Represented by Signature

1	K. RAMASAMY G. V. MOHAN KUMAR	Counsel for Petitioner	
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**ORDER**

Shri K Ramasamy, counsel for petitioner present and sought time for submitting clarifications to the Registry regarding liabilities of the company to the creditors including share application money. Time enlarged at his request. Put up on 07.03.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)